

**NOTIFICATION UNDER COINAGE
ACT, 1906**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table a copy of the Coinage (Standard Weight and Remedy of the Commemorative coins of 20 paise of hexagonal shape containing magnesium 3.5 to 4 percent and remainder aluminium on the theme "FISHERIES") Rules, 1983 (Hindi and English versions) published in Notification No. S.O. 4356 in Gazette of India dated the 3rd December, 1983, under sub-section (3) of section 21 of the Coinage Act, 1906.

[Placed in Library. See No. LT-7508/83]

ANNUAL REPORT ETC. OF COMPUTER MAINTENANCE CORPORATION LIMITED, SECUNDERABAD AND SEMICONDUCTOR COMPLEX LIMITED

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. S.M. SANJEEVI RAO) : I beg to lay on the Table a copy each of the following papers (Hindi and English version) under sub-section (1) of section 619A of the Companies Act, 1956 :-

(1) (i) A Statement regarding Review by the Government on the working of the Computer Maintenance Corporation Limited, Secunderabad, for the year 1982-83.

(ii) Annual Report of the Computer Maintenance Corporation Limited, Secunderabad, for the year 1982-83 alongwith Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No LT-7509/83]

(2) (i) A statement regarding Review by the Government on the working of the Semiconductor Complex Limited for the year 1982-83.

(ii) Annual Report of the Semiconductor Complex Limited, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. I.T-7510/83]

12.03 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :-

"In accordance with provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting Held on the 19th December, 1983, agreed without any amendment to the Illegal Migrants (Determination by Tribunals) Bill, 1983, which was passed by the Lok Sabha at its sitting held on the 15th December, 1983.

12.04 hrs.

**LEAVE OF ABSENCE FROM THE
SITTINGS OF THE HOUSE**

MR. SPEAKER : The Committee on Absence of Members from the Sittings of the House in their fourteenth Report have recommended that leave of absence be granted to the following Members of the periods mentioned against each :-